

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3080**

TO BE ANSWERED ON THE 21st MARCH, 2017/ PHALGUNA 30, 1938 (SAKA)

CANCELLATION OF TENDER FOR SPEED BOATS

3080. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that following allegations of corruption, the Government has cancelled all the tenders invited for 75 speed boats for coastal security and if so, the details thereof;

(b) whether the Government has investigated the allegation of corruption;

(c) if so, the outcome and action taken/proposed to be taken by the Government against the erring officials;

(d) whether action has been initiated by the Government for retendering process so that coastal security is not hampered; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): No, Madam. A tender for procurement of 75 boats of certain specifications from Public Sector Units is currently underway. No tender was floated earlier for procurement of these 75 boats.

(b) to (e): In view of the above question does not arise.
